

21

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.928/2001

Tuesday, this the 17th day of April, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (Admn.)

R.K.Rawat,
S/O Shri Raj Kumar Rawat,
Divisional Operating Manager,
Railway Electrification,
Northern Railway,
Moradabad.

Residential Address:-

R.K.Rawat,
119, Avas Vikas,
Civil Lines,
Moradabad (UP)

..Applicant

(By Advocate: Shri G.D.Bhandari)

VERSUS

Union of India through

- 1.. The Secretary,
Railway Board,
Rail Bhawan,
New Delhi.
- 2.. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
- 3.. The Divisional Railway Manager,
Northern Railway,
Moradabad.

..Respondents

O R D E R (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:

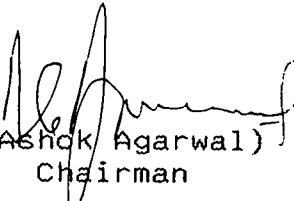
In respect of inter-se-seniority in the panel of IRTS, applicant on 27.10.2000 has submitted his representation to the Secretary, Railway Board, respondent No.1 herein, a copy of the same is to be found at Annexure A-2, no decision has so far been taken on the same. In the circumstances, we find that interest of justice will be duly met by disposing of the present OA at this stage itself even without issue of notices with

N.R.

(2)

direction to the respondent No.1 to dispose of the aforesaid representation of the applicant by issuing a speaking order and communicate the same to the applicant expeditiously and within a period of two months from the date of the service of this order. We direct accordingly.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/